

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/42367/2026 ADMLS/6/2026	INTEROCEAN SHIPPING (INDIA) PVT.LTD., PARADIP VS MT UNITY (IMO 9388792)	ANSHUMAN RAY VS	// () //
2	D-BLAPL/26834/2026 BLAPL/9161/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	BIDANASI /182 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000611/2026
3	D-BLAPL/26835/2026 BLAPL/9162/2026	SANTOSH @ CHINMAYA @ CHINUA SINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /326 /2026 J.M.F.C.,AUL(Kendrapara) GR/0000774/2026
4	D-BLAPL/26866/2026 BLAPL/9163/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MAHANGA /296 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000166/2026
5	D-BLAPL/26840/2026 BLAPL/9164/2026	AADI @ SUSHANTA BAG VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /5 /2026 A.D.J.,PATNAGARH(Balangir) SC/0000034/2026
6	D-BLAPL/26851/2026 BLAPL/9165/2026	MD. FIROZ VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
7	D-BLAPL/26857/2026 BLAPL/9166/2026	SHIBA PRASAD@BIJAY DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHANDARIPOKHARI /274 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000269/2026
8	D-BLAPL/25358/2026 BLAPL/9167/2026	JOSIYA LIMA@TAPU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /105 /2026 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000605/2026
9	D-BLAPL/25360/2026 BLAPL/9168/2026	PITAR BHUYAN@PITORO BHUYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /17 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000012/2026
10	D-BLAPL/26858/2026 BLAPL/9169/2026	KUNAL VIJAY TAYADE VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BELPAHAR /156 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000054/2026
11	D-BLAPL/23523/2026 BLAPL/9170/2026	OMM PRAKASH RAO @ OM PRAKASH RAO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) TR/0000092/2026

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12	D-BLAPL/26220/2026 BLAPL/9171/2026	T. BINAYA@CHINU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /344 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001367/2026
13	D-BLAPL/26870/2026 BLAPL/9172/2026	SANKAR @ SHURKUR @ SHANKAR LAKRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	HEMGIR /153 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000259/2023
14	D-BLAPL/26244/2026 BLAPL/9173/2026	MAHFUJ HUSSAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000014/2025
15	D-BLAPL/25991/2026 BLAPL/9174/2026	BHAJARAJ PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BHANJANAGAR /247 /2013 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000475/2013
16	D-BLAPL/27001/2026 BLAPL/9175/2026	AJIT KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /173 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000151/2026
17	D-BLAPL/26315/2026 BLAPL/9176/2026	SONU DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	NAYAPALLI P.S. /249 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000272/2025
18	D-BLAPL/26376/2026 BLAPL/9177/2026	BANAMALI BEHERA @ BARUN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /159 /202 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000208/2026
19	D-BLAPL/27006/2026 BLAPL/9178/2026	ASHOK SUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /201 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000373/2026
20	D-BLAPL/26419/2026 BLAPL/9179/2026	BIREN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /134 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000954/2026
21	D-BLAPL/26431/2026 BLAPL/9180/2026	ROSHNI SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /583 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002457/2024
22	D-BLAPL/26554/2026 BLAPL/9181/2026	ANIL KUMAR PALAI @ ANIL KU. PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /438 /2026 J.M.F.C.,TANGI(Khordha) GR/0000493/2026
23	D-BLAPL/27009/2026	SATYABRATA PARIDA	MAHES DAS	CANTONMENT ROAD /259 /2025

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	BLAPL/9182/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
24	D-BLAPL/26563/2026 BLAPL/9183/2026	INDRAMANI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000187/2025 TANGI (KHURDA) /438 /2026 J.M.F.C,TANGI(Khordha) GR/0000493/2026
25	D-BLAPL/26702/2026 BLAPL/9184/2026	SANGRAM KISHORE NATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	INDUSTRIAL ESTATE PS /194 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000081/2025
26	D-BLAPL/22771/2026 BLAPL/9185/2026	TAPAN KUMAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026
27	D-BLAPL/26714/2026 BLAPL/9186/2026	PRADIP NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000226/2026
28	D-BLAPL/24223/2026 BLAPL/9187/2026	TUTULU PRADHAN @ TULU PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026
29	D-BLAPL/27010/2026 BLAPL/9188/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KISSANNAGAR PS /67 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000326/2026
30	D-BLAPL/24582/2026 BLAPL/9189/2026	BINOD KUJUR VS STATE OF ODISHA	PRATIK DASH VS	BRAHMANITARANG /45 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000006/2021
31	D-BLAPL/27018/2026 BLAPL/9190/2026	ARIF MIRAZUDDIN PATHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000021/2026
32	D-BLAPL/26732/2026 BLAPL/9191/2026	SANTOSH MOHAPATRA @ SANKAR VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	KABISURYANAGAR /407 /2026 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000397/2026
33	D-BLAPL/26733/2026 BLAPL/9192/2026	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /630 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001792/2026
34	D-BLAPL/26785/2026 BLAPL/9193/2026	MANTU @ SAROJ SAHU VS	KEDAR CHANDRA BEHERA VS	POLASARA PS /215 /2024 A.D.J.,KODALA(Ganjam)

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35	D-BLAPL/27019/2026 BLAPL/9194/2026	STATE OF ODISHA PRADEEP MEHER VS	JAGABANDHU SAHU VS	ST/0000013/2026 PADAMPUR /212 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000981/2026
36	D-BLAPL/25116/2026 BLAPL/9195/2026	STATE OF ODISHA BABU @ SUBHAM KUMAR SINGH VS	BIBHU PRASAD DAS VS	PARADEEP MODEL /54 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000185/2026
37	D-BLAPL/26788/2026 BLAPL/9196/2026	STATE OF ODISHA SURESH CHANDRA PRADHAN VS	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000478/2025
38	D-BLAPL/25060/2026 BLAPL/9197/2026	STATE OF ODISHA SITARAM SARANGI VS	SUNIL KUMAR PANDA VS	GOVINDPUR /53 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000031/2025
39	D-BLAPL/26813/2026 BLAPL/9198/2026	STATE OF ODISHA MD. FAROOQ VS	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
40	D-BLAPL/25977/2026 BLAPL/9199/2026	STATE OF ODISHA HIMANSHU DAS VS	SURYAKANTA DWIBEDI VS	BALASORE VIGILANCE /12 /2026 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000004/2026
41	D-BLAPL/26825/2026 BLAPL/9200/2026	STATE OF ODISHA BAIDHAR BEHERA VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /127 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000524/2026
42	D-BLAPL/26884/2026 BLAPL/9201/2026	STATE OF ODISHA SURENDRASING BIRUA @ SURENDRA BIRUA VS	BASANTA KUMAR DAS VS	SARAT /25 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M)S Spl/0000045/2026
43	D-BLAPL/26238/2026 BLAPL/9202/2026	STATE OF ODISHA DHARANIDHARA RAUTA @ RAHUL@ RAJESH VS	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /135 /2026 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000213/2026
44	D-BLAPL/27023/2026 BLAPL/9203/2026	STATE OF ODISHA KUNUR @ HASAN KHAN VS	AMULYA RATNA PANDA VS	BARAMBA /186 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000270/2026
45	D-BLAPL/26648/2026 BLAPL/9204/2026	STATE OF ODISHA KAPILA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /288 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000098/2026

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46	D-BLAPL/26734/2026 BLAPL/9205/2026	PARAMANANDA HATI VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDRASEKHARPUR /707 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001785/2026
47	D-BLAPL/27024/2026 BLAPL/9206/2026	SATYABAN RANA @ SATYBANA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /394 /2026 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000747/2026
48	D-BLAPL/26365/2026 BLAPL/9207/2026	SALIM @ SALIMUDDIN KHAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	RENGALI /27 /2001 J.M.F.C.LAKHANPUR(Jharsuguda) GR/0000329/2001
49	D-BLAPL/27025/2026 BLAPL/9208/2026	RUDRA NARAYAN DAS @ HEMALA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /159 /2026 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000260/2026
50	D-BLAPL/26134/2026 BLAPL/9209/2026	ASHOK JANI VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	RAMBHA (KHALLIKOTE) /535 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001629/2026
51	D-BLAPL/26764/2026 BLAPL/9210/2026	BABULAL DHARUA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHEDEN /194 /2025 A.D.J.,BARGARH(Bargarh) CT/0000176/2025
52	D-BLAPL/27034/2026 BLAPL/9211/2026	ASHOK SA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /142 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000060/2026
53	D-BLAPL/26795/2026 BLAPL/9212/2026	SALILA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /219 /2026 J.M.F.C.,KENDRAPARA(Kendrapara) GR/0000368/2026
54	D-BLAPL/26942/2026 BLAPL/9213/2026	ARMAN KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /139 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000132/2026
55	D-BLAPL/26925/2026 BLAPL/9214/2026	PUPU @ SOUMYARANJAN SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /444 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000980/2026
56	D-BLAPL/18742/2026 BLAPL/9215/2026	NIKHIL NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BASELI SAHI PS /272 /2025 2ND A.D.J.,PURI(Puri) ST/0000020/2026
57	D-BLAPL/26943/2026	JISHAN	RAJIB LOCHAN PATTNAIK	KALIMELA /139 /2026

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	BLAPL/9216/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000132/2026
58	D-BLAPL/26928/2026 BLAPL/9217/2026	KESHAB KANHAR VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000049/2026
59	D-BLAPL/27022/2026 BLAPL/9218/2026	SUBASH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000044/2026
60	D-BLAPL/18894/2026 BLAPL/9219/2026	JHUNA BHOI VS STATE OF ODISHA	BIDYADHAR MANSING VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
61	D-BLAPL/26817/2026 BLAPL/9220/2026	KARAM RABANAYA VS STATE OF ODISHA	JULU KHANSAMA VS	MOTU /96 /2023 DISTRICT AND SESSIONS JUDGE,MALAKANGIRI CT/0000073/2024
62	D-BLAPL/23508/2026 BLAPL/9221/2026	RAJIN @ RAJINDRA NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	LARAMBA /192 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000013/2026
63	D-BLAPL/25433/2026 BLAPL/9222/2026	SUKANTA PARIDA @ SUKA VS STATE OF ODISHA	DEBASNAN DAS VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR CT/0000323/2025
64	D-BLAPL/26930/2026 BLAPL/9223/2026	THAKUR PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH SADAR /319 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001556/2025
65	D-BLAPL/27031/2026 BLAPL/9224/2026	RAHUL NAIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /239 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000745/2026
66	D-BLAPL/25828/2026 BLAPL/9225/2026	RAMAN BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	PARJANG /354 /2022 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000220/2022
67	D-BLAPL/25907/2026 BLAPL/9226/2026	BADAL @ AKASH MUKHI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	BARIPADA TOWN /353 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Malkangir) CT/0000621/2026
68	D-BLAPL/27120/2026 BLAPL/9227/2026	AKASH BISOI@AKASH BISOYI VS	PARTHA SARATHI DAS VS	BALASORE VIGILANCE /18 /2026 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)

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69	D-BLAPL/26105/2026 BLAPL/9228/2026	STATE OF ODISHA(VIG.) SUNA @ PRAKASH JENA @ PRAKASH KUMAR JENA VS STATE OF ODISHA	SURYAKANTA JENA VS	GR/0000006/2026 TIHIDI /146 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0001196/2026
70	D-BLAPL/26182/2026 BLAPL/9229/2026	KANHA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /291 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000067/2026
71	D-BLAPL/27021/2026 BLAPL/9230/2026	OMM KUMAR MUKHI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000008/2026
72	D-BLAPL/26779/2026 BLAPL/9231/2026	GOBINDA BEHERDALAI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	R.UDAYAGIRI /40 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000011/2025
73	D-BLAPL/26218/2026 BLAPL/9232/2026	HAKIM UDDIN KHAN @ HAKIM MUDDIN KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /110 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000106/2026
74	D-BLAPL/26748/2026 BLAPL/9233/2026	RAJENDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DARINGBADI /46 /2026 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000008/2026
75	D-BLAPL/24791/2026 BLAPL/9234/2026	MAMATA SAHOO VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	/ / ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000019/2025
76	D-BLAPL/26463/2026 BLAPL/9235/2026	HIMANSHU TANDIA @ HIMANSU TANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /155 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000556/2026
77	D-CMP/40405/2026 CMP/1527/2026	JANAKI PATI @ PANDA VS GEDI PARIDA	SUKANTA KUMAR NAYAK VS	/ / CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000118/2024
78	D-CMP/36362/2026 CMP/1528/2026	POLAKI GOPI VS INDIRA KUMARI KAMONDAL	PABITRA KUMAR PAIK VS	/ / CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000010/2024
79	D-CMP/42221/2026 CMP/1529/2026	SOUDAMINI SAHOO VS ADI NARAYAN ACHARY	BRAHMANANDA TRIPATHY VS	/ / CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000545/2023

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80	D-CMP/42069/2026 CMP/1530/2026	ARCHANA NAYAK VS SAMEER KUMAR NAYAK	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CMA/0000078/2025
81	D-CMP/41705/2026 CMP/1531/2026	SIBA PADIAMI VS SAMARA PADIAMI	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkar CS/0000001/2013
82	D-CMP/41492/2026 CMP/1532/2026	GANESH PADHAN VS ISWAR SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000081/2016
83	D-CMP/41534/2026 CMP/1533/2026	SAROJ KUMAR JENA VS MADAN MOHAN JENA	SOUMYA RANJAN DAS VS	// ADDL.CIVIL JUDGE(JD),NARASINGHPUR IA/0000002/2025
84	D-CMP/41827/2026 CMP/1534/2026	BELLANA SATYABHAMA SENAPATI VS DAMODAR PANDA	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam CS/0000064/2021
85	D-CMP/41904/2026 CMP/1535/2026	BANAWARI LAL NEWATIA VS JAINA NAIK	ANSHUMAN DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000297/2023
86	D-CMP/41409/2026 CMP/1536/2026	DHANAMALI MIRDHA VS JASODA PATRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000566/2014
87	D-CMP/42078/2026 CMP/1537/2026	NAGARJUNA MAJHI @ NAGENDRA MAJHI VS NATABARA MAJHI	BIJAYA KUMAR BEHERA 1 VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu Fao/0000015/2026
88	D-CMP/42460/2026 CMP/1538/2026	ADMINISTRATIVE OFFICER CUM HOSTEL SUPERINTENDENT, BHADRAK VS JANAKI PRADHAN	SISIR KUMAR PUROHIT VS	// DISTRICT & SESSIONS JUDGE,BHADRA MA/0000001/2020
89	D-CMP/41673/2026 CMP/1539/2026	ALL ODISHA STATE BANK OFFICER HOUSING COOPERATIVE SOCIETY LTD VS MANI TIRUMALA PROJECTS PVT LTD	PRABODHA CHANDRA NAYAK VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000015/2025
90	D-CMP/41213/2026 CMP/1540/2026	K. SANTOSH KUMAR SENAPATI VS SIBARAM PATRA	SIDDHARTH GOUTAM DAS VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CMA/0000005/2014
91	D-CONTC/41184/2026	MANOJ KUMAR DAS	ADV.	//

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	CONTC/5982/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
92	D-CONTC/41199/2026	ANADI MAHAL	ADV.	//
	CONTC/5983/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
93	D-CONTC/41214/2026	JYOTISHREE PRASANNA KUMAR MOHAPATRA	PRIYA RANJAN MISHRA	//
	CONTC/5984/2026	VS	VS	0
		SWARUP NANDAN BEHERA, TAHASILDAR, KUJANGA, JAGATSINGHPUR		//
94	D-CONTC/41224/2026	NARENDRA MALI	ADV.	//
	CONTC/5985/2026	VS	VS	0
		DR.MAHESWAR SWAIN, IAS		//
95	D-CONTC/41232/2026	RABINDRA KUMAR MOHANTY	ADV.	//
	CONTC/5986/2026	VS	VS	0
		ARINDAM DAKUA, IAS		//
96	D-CONTC/41350/2026	JAYDEV SAHOO	ADV.	//
	CONTC/5987/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
97	D-CONTC/41353/2026	DIBAKAR ROUT	ADV.	//
	CONTC/5988/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
98	D-CONTC/41476/2026	SASHIKANTA PANIGRAHI	ADV.	//
	CONTC/5989/2026	VS	VS	0
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//
99	D-CONTC/41479/2026	SANTOSH KUMAR PANI	ADV.	//
	CONTC/5990/2026	VS	VS	0
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//
100	D-CONTC/41482/2026	ASHOK KUMAR MOHANTY	ADV.	//
	CONTC/5991/2026	VS	VS	0
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//
101	D-CONTC/40088/2026	GIRINDRANATH SAHU	ADV.	//
	CONTC/5992/2026	VS	VS	0
		BALA MUKUNDA BHUYAN , ELEMENTARY EDUCATION , ODISHA ,BHUBANESWAR		//
102	D-CONTC/37948/2026	PRASANNA KUMAR PRADHAN	ADV.	//
	CONTC/5993/2026	VS	VS	0

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103	D-CONTC/40095/2026 CONTC/5994/2026	GIRISH S.N., IAS ASHOK KUMAR DASH VS DR. ARABINDA KUMAR PADHEE ,IAS ADDL. CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT	ADV. VS	// // 0
104	D-CONTC/40100/2026 CONTC/5995/2026	PRANATI MOHANTY VS N.S. THIRAMALA NAYAK, COMMISSIONER CUM SECRETARY ,SCHOOL AND MASS EDUCATION DEPARTMENT,BHUBANESWAR	ADV. VS	// 0
105	D-CONTC/37993/2026 CONTC/5996/2026	CHITTA RANJAN BISWAL VS SANJAY KUMAR SINGH, IAS	SHASHI BHUSAN JENA VS	// 0
106	D-CONTC/40101/2026 CONTC/5997/2026	MANORAMA PANDA VS N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0
107	D-CONTC/40102/2026 CONTC/5998/2026	PRABODHA KUMAR MISHRA VS N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0
108	D-CONTC/40130/2026 CONTC/5999/2026	BANSIDHAR NAIK VS SAROJ MAR SETHI, BEO, SOHELA, BARAGARH	ADV. VS	// 0
109	D-CONTC/40133/2026 CONTC/6000/2026	KISHORE CHANDRA SAHU VS LANINA GLONIA DUNGUNG, BEO, JUJOMURA, SAMBALPUR	ADV. VS	// 0
110	D-CONTC/40161/2026 CONTC/6001/2026	SATYANANDA NAIK VS ASWATHY S., IAS	ADV. VS	// 0
111	D-CONTC/40191/2026 CONTC/6002/2026	PRATAP CHANDRA NAYAK VS KUNDAN SINGH NAIK, SUPT. ENGINEER(NORTH), MINOR IRRIGATION CIRCLE, SAMBALPUR	ADV. VS	// 0
112	D-CONTC/40195/2026 CONTC/6003/2026	KAILASH SAHU VS JISHU KHRISHNA DAS, TAHASILDAR, RAJNAGAR	ADV. VS	// 0
113	D-CONTC/40205/2026 CONTC/6004/2026	SUDAM CHARAN PALAI VS SNIGDHA SRADHANJALI BEHERA, OAS (J.B)	MANAS RANJAN SATPATHY VS	// 0

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114	D-CONTC/35822/2026 CONTC/6005/2026	SMARANIKA NAYAK VS DR. N. THIRUMALA NAIK, IAS, SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA SECRETARIEAT	ADV. VS	// 0 //
115	D-CONTC/40622/2026 CONTC/6006/2026	BENUDHAR DAS VS ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT., ODISHA	ADV VS	// 0 //
116	D-CONTC/38482/2026 CONTC/6007/2026	ALL ODISHA CHESS ASSOCIATION(AOCA), CUTTACK VS DEV BHAI PATEL, SECY. OF ALL INDIA CHESS FEDERATION(AICF), NEW DELHI	ADV. VS	// 0 //
117	D-CONTC/40675/2026 CONTC/6008/2026	BINODINI NAYAK VS USHA PADHEE, PRINCIPAL SECRETARY TO GOVT., STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	// 0 //
118	D-CONTC/41047/2026 CONTC/6009/2026	NARASINGHA CHOUDHURY VS SANJAY KUMAR SINGH, I.A.S, PRINCIPAL SECY. TO GOVT. WORKS DEPT., ODISHA	ADV. VS	// 0 //
119	D-CONTC/40864/2026 CONTC/6010/2026	BHARATI ROUT VS DR. MANOJ KUMAR UPADHAYA, CDMO, PHULBANI	ADV. VS	// 0 //
120	D-CONTC/41049/2026 CONTC/6011/2026	JHASA KETAN PATTANAIK VS SANJAY KUMAR SINGH, I.A.S, PRINCIPAL SECY., TO GOVT. WORKS DEPT., ODISHA	ADV. VS	// 0 //
121	D-CONTC/41074/2026 CONTC/6012/2026	BISWADARSHI SAHOO VS B. PARAMESWARAN, IAS, COMMNR. CUM SECY. TO GOVT. ST AND SC DEVELOPMENT, ODISHA	ADV. VS	// 0 //
122	D-CONTC/41036/2026 CONTC/6013/2026	PUSAPANJALI SAMANTRAY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
123	D-CONTC/40516/2026 CONTC/6014/2026	M/S MAA AMBIKA SELF HELP GROUP, MAYURBHANJ VS MANSI NIMBHAL, IAS	SOUMYAJEET PRADHAN VS	// 0 //
124	D-CONTC/41387/2026 CONTC/6015/2026	NARENDRA NATH PANDA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// 0 //
125	D-CONTC/41103/2026	PURNA CHANDRA MALLIK	ADV.	//

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	CONTC/6016/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS,PRINCIPAL SECY. TO GOVT. SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
126	D-CONTC/41392/2026	TRINATH BEHERA	BIREN SANKAR TRIPATHY	//
	CONTC/6017/2026	VS	VS	0
		USHA PADHEE, IAS		//
127	D-CONTC/41402/2026	LAXMIDHAR BEHERA	ADV	//
	CONTC/6018/2026	VS	VS	0
		ASHOK KUMAR BEHERA,OAS(SS), DIRECTOR RR CUM EX-OFFICIO ,SPECIAL SECRETARY WATER RESOURCE DEPTT.		//
128	D-CONTC/41419/2026	RABINARAYAN NAYAK	ANJAN KUMAR JENA	//
	CONTC/6019/2026	VS	VS	0
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
129	D-CONTC/41445/2026	M/S.ACRUX REALCON PVT. LTD., BHUBANESWAR	ADV.	//
	CONTC/6020/2026	VS	VS	0
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
130	D-CONTC/38644/2026	BIRENDRA KUMAR BEHERA	ARPIT SIKDAR	//
	CONTC/6021/2026	VS	VS	0
		AMARJEET PATTNAIK, SUPDT. ENGINEER, ELECTRICAL (SEEC), CUTTACK		//
131	D-CONTC/41106/2026	SUBASH CHANDRA THATI	TRILOCHAN NANDA	//
	CONTC/6022/2026	VS	VS	0
		LAGNAJIT BEHERA, TAHASILDAR, BOLANGIR		//
132	D-CONTC/40701/2026	RABINDRANATH SATAPATHY	SANDHYARANI PANI	//
	CONTC/6023/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
133	D-CONTC/41366/2026	SUSAMA HOTA	SANDHYARANI PANI	//
	CONTC/6024/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA		//
134	D-CONTC/41365/2026	JAYANTI GURU	SANDHYARANI PANI	//
	CONTC/6025/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
135	D-CONTC/41499/2026	PURUSOTTAM DASH	ADV.	//
	CONTC/6026/2026	VS	VS	0
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, ODISHA		//
136	D-CONTC/41862/2026	PRAMOD KUMAR BISOI	ADV.	//
	CONTC/6027/2026	VS	VS	0

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137	D-CONTC/40980/2026 CONTC/6028/2026	SHUBHA SARMA, IAS,SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.,ODISHA M.C. OF LENKUDIPADA HIGH SCHOOL, LENKUDIPAD VS DR. N. THIRUMALA NAIK I.A.S.	MAHENDRA KUMAR SAHOO VS	// // 0 //
138	D-CONTC/41448/2026 CONTC/6029/2026	PRAMOD KUMAR SINGH VS ARINDAM DAKUA, IAS	ADV. VS	// 0 //
139	D-CONTC/41864/2026 CONTC/6030/2026	UMESH CHANDRA DAS VS SHUBHA SARMA, IAS, SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV. VS	// 0 //
140	D-CONTC/41010/2026 CONTC/6031/2026	DHIRENDRA PUHAN VS S.N GIRISH, IAS SECRETARY, PANCHAYAT RAJ DEPARTMENT, KHURDA	ADV. VS	// 0 //
141	D-CONTC/41461/2026 CONTC/6032/2026	DIPALI DEBASMITA DAS VS DURYODHAN KISAN, SUPERINTENDING ENGINEER, KANPUR CANAL DIVISION, KEONJHAR	ADV VS	// 0 //
142	D-CRLA/27218/2026 CRLA/829/2026	KHARAT BAG VS STATE OF ODISHA	BINOD KUMAR HATI VS	SINDHIKELA PS /138 /2010 A.D.J.,TITILAGARH(Balangir) SC/0000052/2013
143	D-CRLA/26739/2026 CRLA/830/2026	LINGARAJ MALLIK VS STATE OF ODISHA	GYANENDRA MALLICK VS	BARAMBA /66 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000062/2025
144	D-CRLA/26459/2026 CRLA/831/2026	RAKESH JENA@KALIA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAISINGA /302 /2021 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000252/2021
145	D-CRLA/27159/2026 CRLA/832/2026	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000071/2026
146	D-CRLA/27251/2026 CRLA/833/2026	SANGRAM PATTNAYAK @ PATTNAIK VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BALASORE VIGILANCE /27 /2008 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) TR/0000079/2011
147	D-CRLA/26240/2026 CRLA/834/2026	AJEET SINGH@KHADI@AJIT SINGH@KHADI VS STATE OF ODISHA	JULU KHANSAMA VS	ORIENT /180 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000021/2021

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148	D-CRLA/26711/2026 CRLA/835/2026	DR.HRUDANANDA SAMANTA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /57 /1995 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000128/1999
149	D-CRLA/27372/2026 CRLA/836/2026	DR. DEBENDRANATH NAIK VS STATE OF ODISHA(VIG.)	BASUDEV PUJARI VS	SAMBALPUR VIGILANCE /15 /2014 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000039/2014
150	D-CRLA/26699/2026 CRLA/837/2026	MANARANJAN@MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	KARANJIA /86 /2018 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000034/2018
151	D-CRLMA/27199/2026 CRLMA/96/2026	SANJIT KUMAR MAHATO VS MANJU DEVI	Soma Patnaik VS	/ /0 JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000074/2022
152	D-CRLMA/26723/2026 CRLMA/97/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	CHANDRASEKHARPUR /12 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000041/2026
153	D-CRLMC/25918/2026 CRLMC/3211/2026	SITARAM NAYAK VS STATE OF ODISHA	JAWAHARLAL NAYAK VS	SONEPUR /230 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000207/2024
154	D-CRLMC/26755/2026 CRLMC/3212/2026	PRAKASH DASH VS STATE OF ODISHA	ASIM KUMAR PAL VS	JHARSUGUDA /277 /1999 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA GR/0000926/1999
155	D-CRLMC/26886/2026 CRLMC/3213/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED COURT CRMC/0000010/2026
156	D-CRLMC/26895/2026 CRLMC/3214/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	SUBHAM SATAPATHY VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED COURT CRMC/0000009/2026
157	D-CRLMC/26042/2026 CRLMC/3215/2026	RAMABALLAV PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	BHARATPUR PS /309 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000943/2026
158	D-CRLMC/27035/2026 CRLMC/3216/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	SUBHAM SATAPATHY VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED COURT CRMC/0000007/2026
159	D-CRLMC/27047/2026	MADHUSMITA NAYAK	SUBHAM SATAPATHY	EOW,BHUBANESWAR /17 /2025

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	CRLMC/3217/2026	VS STATE OF ODISHA	VS	PRESIDING OFFICER, DESIGNATED CO CRMC/0000006/2026
160	D-CRLMC/26762/2026 CRLMC/3218/2026	BASUDEBA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /134 /2022 J.M.F.C.,RANPUR(Nayagarh) GR/0000350/2022
161	D-CRLMC/27055/2026 CRLMC/3219/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	AAYUSH KUMAR VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO CRMC/0000005/2026
162	D-CRLMC/27062/2026 CRLMC/3220/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	AAYUSH KUMAR VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO CRMC/0000004/2026
163	D-CRLMC/26790/2026 CRLMC/3221/2026	KARTIK BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	NILGIRI /33 /2008 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000051/2008
164	D-CRLMC/27070/2026 CRLMC/3222/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	AAYUSH KUMAR VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO CRMC/0000003/2026
165	D-CRLMC/26561/2026 CRLMC/3223/2026	SAMARJIT BADAIAK VS STATE OF ODISHA	JULU KHANSAMA VS	HATIBARI /48 /2013 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0001637/2013
166	D-CRLMC/26816/2026 CRLMC/3224/2026	LAL MOHAN PANI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	TOMKA /26 /2006 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000167/2006
167	D-CRLMC/26880/2026 CRLMC/3225/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO CMC/0000011/2026
168	D-CRLMC/26934/2026 CRLMC/3226/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /139 /2020 J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000680/2020
169	D-CRLMC/24819/2026 CRLMC/3227/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	// S.D.J.M.,BALASORE(Baleshwar) ICC/0000003/2026
170	D-CRLMC/26794/2026 CRLMC/3228/2026	MADHUSMITA NAYAK VS	LOKESH GOURAV MOHARANA VS	EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO

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171	D-CRLMC/26901/2026 CRLMC/3229/2026	THE STATE OF ODISHA KSHITISH CHANDRA NAYAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	CRMC/0000012/2026 EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO CRMC/0000008/2026
172	D-CRLMC/25028/2026 CRLMC/3230/2026	ARUN KUMAR GOUDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALUGAON P.S. /87 /2025 CIVIL JUDGE (JD) CUM J.M.F.C., CHILIK GR/0000190/2025
173	D-CRLMC/25999/2026 CRLMC/3231/2026	CHINTAN RAGHUVANSHI VS CENTRAL BUREAU OF INVESTIGATION, BBSR	GAURAV KHANNA VS	BHUBANESWAR CBI /5 /2025 () //
174	D-CRLMC/26954/2026 CRLMC/3232/2026	PRASHANT KUMAR SAHU@PRASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /44 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000050/2023
175	D-CRLMC/27221/2026 CRLMC/3233/2026	BITMAX TECHNOLOGY PVT. LTD., NOIDA VS KALINGA IT ENABLED SERVICES LLP, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0004617/2026
176	D-CRLMC/27231/2026 CRLMC/3234/2026	RAJIBLOCHAN BISI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /206 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000122/2024
177	D-CRLMC/27236/2026 CRLMC/3235/2026	CHITTARANJAN BEHURA VS STATE OF ODISHA(VIG.)	SHIBANI SHANKAR PRADHAN VS	SAMBALPUR VIGILANCE /1 /2018 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000011/2018
178	D-CRLMC/27245/2026 CRLMC/3236/2026	DEBONIL DEY VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BALASORE TOWN /192 /2012 J.M.F.C.,BALASORE(Baleshwar) CT/0001165/2012
179	D-CRLMC/23180/2026 CRLMC/3237/2026	SAMARENDU SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MAHILA P.S.(BBSR) /46 /2009 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000932/2009
180	D-CRLMC/27318/2026 CRLMC/3238/2026	LAXMIDHARA GHADAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /159 /2021 SPECIAL JUDGE, PURI(Puri) TR/0000125/2021
181	D-CRLMP/27241/2026 CRLMP/1405/2026	SRIRAM SWARUP MOHAPATRA VS STATE OF ODISHA	SUBHALAXMI BISWAL VS	/ /0 () //

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182	D-CRLMP/26721/2026 CRLMP/1406/2026	ANANTA KUMAR DAS VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	/ /0 0 //
183	D-CRLMP/24798/2026 CRLMP/1407/2026	KAJAL RAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MANCHESWAR P.S. /350 /2025 0 //
184	D-CRLMP/23795/2026 CRLMP/1408/2026	BIDYA BHUSAN ACHARYA VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	CUTTACK SADAR /162 /2017 0 //
185	D-CRLMP/26772/2026 CRLMP/1409/2026	ANANDINI DAS HEREDIA @ ANANDINI DAS VS STATE OF ODISHA	KIRRTTIRAJ NANDA VS	/ /0 0 //
186	D-CRLMP/26710/2026 CRLMP/1410/2026	GITANJALI SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	CHANDABALI /232 /2026 0 //
187	D-CRLMP/27340/2026 CRLMP/1411/2026	RANISH DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) DV M.C./0000167/2021
188	D-CRLMP/24757/2026 CRLMP/1412/2026	MANORAMA TRIPATHY @ DASH VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	/ /0 0 //
189	D-CRLMP/26916/2026 CRLMP/1413/2026	SUVENDU MOHAPATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /261 /2026 0 //
190	D-CRLMP/26821/2026 CRLMP/1414/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	/ /0 0 //
191	D-CRLMP/27432/2026 CRLMP/1415/2026	GIRIJA SANKAR DAS VS STATE OF ODISHA	RASHMI RANJAN DAS VS	/ / 0 //
192	D-CRLREV/25172/2026 CRLREV/666/2026	NAMALA VEERA@VORA VENKATA SATYANARAYAN MURTY KATHAPALLI PADMA VS STATE OF ODISHA(VIG.)	SIDDHARTHA DAS VS	SAMBALPUR VIGILANCE /44 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000017/2024
193	D-CRLREV/25903/2026	PURUSHOTTAM SAHOO	BHABANI SHANKAR DASPARIDA	CUTTACK VIGILANCE /32 /2012

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	CRLREV/667/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIGILANCE),ANGUL(A GR/0000032/2012
194	D-CRLREV/27111/2026 CRLREV/668/2026	RAMA LENKA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 S.D.J.M.,JAJPUR(Jajapur) CRMC/0000012/2020
195	D-EXP/37207/2026 EXP/134/2026	GOPAL CHANDRA BHOI VS DR.N.THIRUMALA NAIK, COMMNR. CUM SECY.,SHOOL AND MASS EDUCATION DEPT.,ODISHA	GHANASHYAM BANJI VS	// ()
196	D-FAO/41781/2026 FAO/945/2026	SATYABHAMA SAHOO VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2025
197	D-FAO/39575/2026 FAO/946/2026	BADAL KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000237/2016
198	D-JCRLA/27314/2026 JCRLA/241/2026	AJAY KUMAR NAIK VS STATE OF ODISHA	ADV. VS	GHATAGAON /138 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000187/2022
199	D-LAA/40109/2026 LAA/155/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER-BIMALAGARH NEW BG RAILLINE VS HARI @ HARIHARA BISWAL	ADAM ALI KHAN VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000256/2024
200	D-MACA/37690/2026 MACA/869/2026	THE OFFICER-IN-CHARGE, MAHINDRA INSURANCE BROKERS LTD.,MUMBAI VS SABI NAIK	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000473/2022
201	D-MACA/41034/2026 MACA/870/2026	P. SUSILA DORA VS SURESH GHADAI	PRADEEP KUMAR MISHRA VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000086/2016
202	D-MACA/33689/2026 MACA/871/2026	AUTHORIZED OFFICER, LIBERTY GENERAL INSURANCE LIMITED, BRANCH OFFICE VS PURNA CHANDRA PANIGRAHI	ADAM ALI KHAN VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000066/2022
203	D-MACA/33906/2026 MACA/872/2026	DIVISIONAL MANAGER, FUTURE GENERAL INSURANCE COMPANY LTD.,VISAKHAPATNAM VS SUSHAMA MOHANTY	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000105/2023
204	D-MACA/39997/2026 MACA/873/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED, KHURDA VS	ADAM ALI KHAN VS	// I MACT,BARIPADA(Mayurbhanj)

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205	D-MACA/41185/2026 MACA/874/2026	SUMITRA SINGH RAMESH CHANDRA SETHY VS ASHOK KUMAR PRADHAN	DEBASISH PATNAIK VS	Mac/0000013/2024 // 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000377/2015
206	D-MACA/26634/2026 MACA/875/2026	M/S.IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS BASANTI HEMBRAM	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000067/2022
207	D-MACA/26974/2026 MACA/876/2026	ORIENTAL INSURANCE COMPANY LTD., ANGUL VS MADHUSMITA MISHRA	ADAM ALI KHAN VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000114/2020
208	D-MACA/38673/2026 MACA/877/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BHUBANESWAR VS RAMESH CHANDRA BARAD	NAYAN BEHARI DAS VS	// IV MACT,PURI(Puri) Mac/0000237/2011
209	D-MACA/28624/2026 MACA/878/2026	SHRIRAM GENERAL INSURANCE COMPANY LTD,RAJASTHAN VS PRATIMA BASTIA	ADAM ALI KHAN VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000215/2018
210	D-MACA/48702/2025 MACA/879/2026	MOHD IRSAD @ MAHAMMAD IRSAD VS SUKANTA KUMAR NAYAK	DEBASISH PATNAIK VS	// A.D.J.,SALIPUR(Cuttack) Mac/0000004/2019
211	D-MATA/41727/2026 MATA/299/2026	SURYAMANI SAMAL @ SENAPATI VS SIKALI SENAPATI	BIBHUTI SATPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000237/2013
212	D-MATA/41983/2026 MATA/300/2026	D. PRASANT KUMAR VS SUNANDA PATRO	UMA CHANRAN MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000363/2021
213	D-MATA/37776/2026 MATA/301/2026	ABHIJEETA KAR VS ABHISEK PANDA	ANURAG PATI VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000760/2021
214	D-RPFAM/41936/2026 RPFAM/245/2026	DEBAJANI BAHINIPATI VS DR. PRIYADARSHI BAHINIPATI	ANKITA MUKHERJI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000042/2024
215	D-RPFAM/41768/2026 RPFAM/246/2026	RAKESH KUMAR BHUJBAL VS DIBYA DAS	NIRANJAN LENKA VS	// JUDGE FAMILY COURT, BARIPADA(Ma) Crp/0000176/2024

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216	D-RPFAM/41035/2026 RPFAM/247/2026	DILLIP KUMAR RAY VS DEEPANKURY RAY	MANASH RANJAN NAYAK VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000335/2024
217	D-RSA/36920/2026 RSA/459/2026	BISWESWAR SWAIN VS RADHAKRUSHNA SAHOO	RAJENDRA KUMAR PRADHAN VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000021/2024
218	D-RSA/23913/2026 RSA/460/2026	NARENDRA BISWAL VS RANGALATA BISWAL	BIBHUDHANANDA MUDULI VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000099/2016
219	D-RSA/36453/2026 RSA/461/2026	CHANDRAMANI SAMINI VS BHAGABANA BEHERA	KIRTAN BADHEI VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000025/2025
220	D-RSA/39959/2026 RSA/462/2026	UPENDRA GOUDA VS JHUNU GOUDA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,ASKA(Ganjam) RFA/0000006/2023
221	D-RSA/40005/2026 RSA/463/2026	ANOOPAM KUMAR PATRA VS SOHAN SINGH @ SOHAN SINGH MALHOTRA	SOURAV SUMAN BHUYAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000090/2018
222	D-TRP(C)/42533/2026 TRP(C)/280/2026	SOMALIN MISHRA VS SHAKTI RANJAN PANI	PRAVAT KUMAR MUDULI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000992/2026
223	D-WA/13778/2025 WA/1249/2026	NIRANJAN PARIDA VS ORISSA STATE CASHEW DEVELOPMENT CORPORATION LTD.,BHUBANESWAR	DILIP KUMAR SAHU VS	// O //
224	D-WA/48467/2025 WA/1250/2026	TP CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR VS KEDARNATH SARANGI	SARADA PRASANNA SARANGI VS	// O //
225	D-WA/37823/2026 WA/1251/2026	SANTILATA ROUT VS STATE OF ODISHA	SANTILATA ROUT VS	// O //
226	D-WP(C)/40645/2026 WP(C)/29007/2026	PARWEEN ARA BEGUM VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// O //
227	D-WP(C)/37585/2026	PRANATI NIBEDITA	DR. JITENDRA KUMAR LENKA	//

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	WP(C)/29008/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39560/2026	SURESH CHANDRA NAIK	KUNAL KUMAR SWAIN	//
	WP(C)/29009/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/41891/2026	TUNA BEHERA	ASHIT KUMAR DASH	//
	WP(C)/29010/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/38569/2026	RESHMA MOHANTY	PRASANTA KUMAR JENA	//
	WP(C)/29011/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/39564/2026	CHATURBHUJA SAHU	KUNAL KUMAR SWAIN	//
	WP(C)/29012/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/41944/2026	PRASANNA KUMAR MOHANTA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29013/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/37881/2026	KUNI NAYAK	BHARATI DASH	//
	WP(C)/29014/2026	VS GENERAL MANAGER, HDB FINANCIAL SERVICES LTD., AHMEDABAD	VS	0 //
234	D-WP(C)/41780/2026	ALOK KUMAR JENA	SIDHARTH PARIDA	//
	WP(C)/29015/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/38999/2026	KISHORE CHANDRA MOHARANA	PRAFULLA CHANDRA DAS	//
	WP(C)/29016/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/41941/2026	JANMEJAY DALAI	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29017/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/42255/2026	BANKA BIHARI PATRA	SIDHARTHA MISHRA	//
	WP(C)/29018/2026	VS DIRECTORATE OF MINOR MINERALS, BHUBANESWAR	VS	0 //
238	D-WP(C)/41940/2026	NIRANJAN SAHU	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29019/2026	VS	VS	0

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239	D-WP(C)/41953/2026 WP(C)/29020/2026	STATE OF ODISHA SARASWATI SETHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
240	D-WP(C)/41736/2026 WP(C)/29021/2026	STATE OF ODISHA KALPATARU PANDA VS	DEEPALI MAHAPATRA VS	// // 0
241	D-WP(C)/41924/2026 WP(C)/29022/2026	STATE OF ODISHA ACHUTA BEHERA VS	PRAKASH KUMAR MISHRA VS	// // 0
242	D-WP(C)/40890/2026 WP(C)/29023/2026	STATE OF ODISHA TUSIL BHUE VS	AMIT KUMAR SAA VS	// // 0
243	D-WP(C)/41766/2026 WP(C)/29024/2026	COMMISSIONER CUM SECY TO GOVT.OF ODISHA SCHOOLS AND MASS EDUCATION DEPT.,BHUBANESWAR THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK VS	SURAJ MOHANTY VS	// // 0
244	D-WP(C)/41949/2026 WP(C)/29025/2026	BISWARANJAN PATTNAIK AMITA BISHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
245	D-WP(C)/42021/2026 WP(C)/29026/2026	STATE OF ODISHA CHANDRANATH BANERJEE VS	JEETENDRA KUMAR PRATIHARI VS	// // 0
246	D-WP(C)/41773/2026 WP(C)/29027/2026	STATE OF ODISHA BINODINI BAL VS	SANTOSH KUMAR ROUT VS	// // 0
247	D-WP(C)/41806/2026 WP(C)/29028/2026	STATE OF ODISHA BIPIN CHANDRA NAYAK VS	DEEPALI MAHAPATRA VS	// // 0
248	D-WP(C)/41829/2026 WP(C)/29029/2026	STATE OF ODISHA BIJAYA KUMAR BADAJENA VS	BISWARANJAN MOHAPATRA VS	// // 0
249	D-WP(C)/41802/2026 WP(C)/29030/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., JANAPATH, BHUBANESWAR TUTUL KISHORE DAS VS	SURAJ MOHANTY VS	// // 0
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250	D-WP(C)/38988/2026 WP(C)/29031/2026	BATAKRUSHNA JENA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
251	D-WP(C)/41846/2026 WP(C)/29032/2026	BIKASH KUMAR ACHARY VS THE COMMISSIONER OF CT AND GST ODISHA, KATAKA	BHABANI PRASAD MOHANTY VS	// 0 //
252	D-WP(C)/41972/2026 WP(C)/29033/2026	PRASANTA KUMAR PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
253	D-WP(C)/41998/2026 WP(C)/29034/2026	JYOTI RANJAN SAHOO VS STATE OF ODISHA	TANU SAHU VS	// 0 //
254	D-WP(C)/42028/2026 WP(C)/29035/2026	MANORAMA DEI VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
255	D-WP(C)/41422/2026 WP(C)/29036/2026	MANASI PATTNAIK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
256	D-WP(C)/41956/2026 WP(C)/29037/2026	SRIKANTA PADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
257	D-WP(C)/42243/2026 WP(C)/29038/2026	USHARANI MAHANANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	D-WP(C)/41632/2026 WP(C)/29039/2026	NILANCHAL SUBUDHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
259	D-WP(C)/42182/2026 WP(C)/29040/2026	PARTHA SARATHI DAS VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BALASORE CIRCLE, BALASORE	ITISHREE TRIPATHY VS	// 0 //
260	D-WP(C)/41960/2026 WP(C)/29041/2026	TEKCHAND SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
261	D-WP(C)/41564/2026	LALU KUMAR BAGH	ITISHREE TRIPATHY	//

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	WP(C)/29042/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT RANGE, KORAPUT	VS	0 //
262	D-WP(C)/42172/2026	BASANTA MAHALIK	ITISHREE TRIPATHY	//
	WP(C)/29043/2026	VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BALASORE CIRCLE, BALASORE	VS	0 //
263	D-WP(C)/41961/2026	BHAGABANA BHUE	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29044/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/42046/2026	M/S.BIMALA ENTERPRISES, BHUBANESWAR	CHITTA RANAJAN DAS	//
	WP(C)/29045/2026	VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
265	D-WP(C)/41560/2026	HARISH JENA	ITISHREE TRIPATHY	//
	WP(C)/29046/2026	VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-XI RANGE, BHUBANESWAR	VS	0 //
266	D-WP(C)/41649/2026	PRAKASH CHANDRA BEHERA	BIPLABA P.B. BAHALI	//
	WP(C)/29047/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/40903/2026	BIBHUTIBHUSAN ROUTRAY	DR. BINODA KUMAR MISHRA	//
	WP(C)/29048/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/41963/2026	UPENDRANATH MOHANTA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29049/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/42040/2026	M/S.GLOBAL ENGINEERS, BHUBANESWAR	CHITTA RANAJAN DAS	//
	WP(C)/29050/2026	VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
270	D-WP(C)/41966/2026	SAMARENDRA JENA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/29051/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/41678/2026	DEBARCHAN BHOI	BHOJARAJ SETH	//
	WP(C)/29052/2026	VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST (PCCF) AND HOFF ODISHA, KHORDHA	VS	0 //
272	D-WP(C)/41458/2026	DR.SUBIGYAN GADTIA	SANGRAM JENA	//
	WP(C)/29053/2026	VS	VS	0

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273	D-WP(C)/41755/2026 WP(C)/29054/2026	STATE OF ODISHA BPN INFRASTRUCTURE PVT LTD., KHURDA VS	SUDEEP KUMAR SARANGI VS	// // 0
274	D-WP(C)/42429/2026 WP(C)/29055/2026	STATE OF ODISHA SIDHARTHA NANDAN SATAPATHY VS	SOUMYA MISHRA VS	// // 0
275	D-WP(C)/39333/2026 WP(C)/29056/2026	STATE OF ODISHA SUDHANYA SARKAR VS	SATYABRATA PANDA VS	// // 0
276	D-WP(C)/42372/2026 WP(C)/29057/2026	STATE OF ODISHA NATAGOPAL PANDA VS	SOUMYA MISHRA VS	// // 0
277	D-WP(C)/41227/2026 WP(C)/29058/2026	STATE OF ODISHA SITANSU SENAPATI VS	SAMARENDRA MOHANTY VS	// // 0
278	D-WP(C)/39337/2026 WP(C)/29059/2026	STATE OF ODISHA BINAY RAY VS	TUKUNA KUMAR MISHRA VS	// // 0
279	D-WP(C)/41820/2026 WP(C)/29060/2026	STATE OF ODISHA MOTILAL PATEL VS	SAGARIKA SAHOO VS	// // 0
280	D-WP(C)/41349/2026 WP(C)/29061/2026	STATE OF ODISHA MAUSUMEE SAHOO VS	RAJU KUMAR SATPATHY VS	// // 0
281	D-WP(C)/41549/2026 WP(C)/29062/2026	SANTOSH KUMAR BISOI SUNITI DEVI MEHER VS	SURENDRA KUMAR GARTIA VS	// // 0
282	D-WP(C)/40461/2026 WP(C)/29063/2026	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
283	D-WP(C)/41974/2026 WP(C)/29064/2026	STATE OF ODISHA M/S SHIVAM DISTRIBUTORS, CUTTACK VS	ATUL TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/41867/2026 WP(C)/29065/2026	NRUSINGHA CHARAN MOHANTY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
285	D-WP(C)/41882/2026 WP(C)/29066/2026	M/S. GEPL-GKR-JV, NAYAPALLI, BHUBANESWAR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
286	D-WP(C)/41880/2026 WP(C)/29067/2026	YATRA OMMKAR, KHORDHA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
287	D-WP(C)/40939/2026 WP(C)/29068/2026	SNIGDHA ROUT VS STATE OF ODISHA	ARUPA NANDA DAS VS	// 0 //
288	D-WP(C)/41931/2026 WP(C)/29069/2026	SUKANTA DALEI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
289	D-WP(C)/41524/2026 WP(C)/29070/2026	PADARBINDA MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/42058/2026 WP(C)/29071/2026	DR.BANDITA MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/41525/2026 WP(C)/29072/2026	NISHAMANI SETHI VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
292	D-WP(C)/42413/2026 WP(C)/29073/2026	SABITRI MANDI VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
293	D-WP(C)/24480/2026 WP(C)/29074/2026	BHAGABAN JENA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
294	D-WP(C)/42025/2026 WP(C)/29075/2026	PAPU MAHANKUDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
295	D-WP(C)/40453/2026	PABITRA KUMAR BARIK	SUSANTA KUMAR TRIPATHY	//

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	WP(C)/29076/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41509/2026	PRADEEP KUMAR SAHOO	SOUMYA RANJAN PATI	//
	WP(C)/29077/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/37360/2026	ABHIMANYU MAHARANA	RAJESH RANJAN SAHOO	//
	WP(C)/29078/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/41244/2026	SURENDRA PRASAD BEHERA	SANGRAM JENA	//
	WP(C)/29079/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/41605/2026	SWAGAT KUMAR MOHANTA	SUDHIR KUMAR MALLICK	//
	WP(C)/29080/2026	VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	VS	0 //
300	D-WP(C)/41601/2026	TIRUMALA RAJALAXMI	SUDHIR KUMAR MALLICK	//
	WP(C)/29081/2026	VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	VS	0 //
301	D-WP(C)/37361/2026	BANCHHANIDHI PARIDA	RAJESH RANJAN SAHOO	//
	WP(C)/29082/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/41702/2026	RAMPRIT RAY	PABITRA KUMAR NAYAK	//
	WP(C)/29083/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/40276/2026	M/S DASADEVI SAW MILL, PURI	GYANA RANJAN NAYAK	//
	WP(C)/29084/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/40473/2026	UNION BANK OF INDIA, ASSET RECOVERY BRANCH, BHUBANESWAR	TUNA SAHU	//
	WP(C)/29085/2026	VS DEBT RECOVERY TRIBUNAL, CUTTACK	VS	0 //
305	D-WP(C)/41085/2026	DUKHABANDHU NAIK	KRISHNA CHANDRA SAHU	//
	WP(C)/29086/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/37362/2026	MADAN MOHAN MALLIK	RAJESH RANJAN SAHOO	//
	WP(C)/29087/2026	VS	VS	0

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307	D-WP(C)/41268/2026 WP(C)/29088/2026	STATE OF ODISHA JAYASHREE DAS VS	SURENDRA KUMAR GARTIA VS	// // 0
308	D-WP(C)/41299/2026 WP(C)/29089/2026	STATE OF ODISHA MADHABANANDA BAL VS	SOURMYA RANJAN PATI VS	// // 0
309	D-WP(C)/37367/2026 WP(C)/29090/2026	STATE OF ODISHA KRUSHNA CHANDRA DEHURY VS	RAJESH RANJAN SAHOO VS	// // 0
310	D-WP(C)/41278/2026 WP(C)/29091/2026	STATE OF ODISHA BHUMISUTA DANDASANA VS	SURENDRA KUMAR GARTIA VS	// // 0
311	D-WP(C)/40476/2026 WP(C)/29092/2026	STATE OF ODISHA INDIAN BANK, CUTTACK VS	TUNA SAHU VS	// // 0
312	D-WP(C)/41284/2026 WP(C)/29093/2026	STATE OF ODISHA RANJIT KUMAR SINGH VS	NIRANJAN LENKA VS	// // 0
313	D-WP(C)/37368/2026 WP(C)/29094/2026	STATE OF ODISHA NIRANJAN MALLIK VS	RAJESH RANJAN SAHOO VS	// // 0
314	D-WP(C)/41407/2026 WP(C)/29095/2026	STATE OF ODISHA PURNENDU SAHU VS	DIGAMBAR SETHI VS	// // 0
315	D-WP(C)/41488/2026 WP(C)/29096/2026	INSURANCE MEDICAL OFFICER ESI DISPENSARY, BRAHMANIPAL, KEONJHAR PURNA CHANDRA RANA VS	SUBHADUTTA ROUTRAY VS	// // 0
316	D-WP(C)/37372/2026 WP(C)/29097/2026	STATE OF ODISHA RAMACHANDRA DEHURY VS	RAJESH RANJAN SAHOO VS	// // 0
317	D-WP(C)/38386/2026 WP(C)/29098/2026	STATE OF ODISHA ANANTARAM SANDHA VS	HARMOHAN DHAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/40581/2026 WP(C)/29099/2026	M/S MAHADEV ELECTRONICS, GANJAM VS CANARA BANK, GANJAM	SIDDHARTH GOUTAM DAS VS	// 0 //
319	D-WP(C)/39455/2026 WP(C)/29100/2026	SAILESH KUMAR PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
320	D-WP(C)/41527/2026 WP(C)/29101/2026	SASMITA BEHERA VS COLLECTOR, KHORDHA	NIRANJAN LENKA VS	// 0 //
321	D-WP(C)/33026/2026 WP(C)/29102/2026	HARIMOHAN MAHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
322	D-WP(C)/39898/2026 WP(C)/29103/2026	MANAS RANJAN DEHURI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
323	D-WP(C)/39747/2026 WP(C)/29104/2026	PRAVAT KUMAR SETHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
324	D-WP(C)/41540/2026 WP(C)/29105/2026	ALEKHA BHOI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
325	D-WP(C)/41055/2026 WP(C)/29106/2026	ARUNA KUMAR MISHRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
326	D-WP(C)/41413/2026 WP(C)/29107/2026	KAILASH CHANDRA NAYAK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SAMEER KUMAR DAS VS	// 0 //
327	D-WP(C)/41544/2026 WP(C)/29108/2026	BIRENDRA KUMAR BISHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
328	D-WP(C)/41546/2026 WP(C)/29109/2026	BHABANI SHANKAR PADHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
329	D-WP(C)/41428/2026	CHINMAYANANDA KAR	KADAR MOHAMMAD	//

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	WP(C)/29110/2026	VS	VS	0
		GOVT.OF ODISHA,COMMERCE AND TRANSPORT DEPT., BHUBANESWAR		//
330	D-WP(C)/41364/2026	M/S.SHYAM METALICS AND ENERGY LTD., SAMBALPUR	AMIT PRASAD BOSE	//
	WP(C)/29111/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/41654/2026	CHAKRADHARA NAYAK	ADYASIDHI MISHRA	//
	WP(C)/29112/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/41370/2026	SABITRI DEVI CHARITABLE TRUST, JAJPUR	SARADA DASH	//
	WP(C)/29113/2026	VS	VS	0
		AUTHORIZED OFFICER, VARTHANA FINANCE PVT.LTD., BHUBANESWAR		//
333	D-WP(C)/41480/2026	NIMAIN CHARAN KUARNR	SUBHADUTTA ROURAY	//
	WP(C)/29114/2026	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/39750/2026	NISAKAR BEHERA	DHANESWAR BEHERA	//
	WP(C)/29115/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/41657/2026	UTKAL KUMAR NAYAK	ADYASIDHI MISHRA	//
	WP(C)/29116/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/39756/2026	ASHOK KUMAR MISHRA	KALPATARU MISHRA	//
	WP(C)/29117/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/41687/2026	BABURAM PADHY	SATYAJIT SAMAL	//
	WP(C)/29118/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/39440/2026	SANJAYA KUMAR PATRO	SIBAPRASAD PATI	//
	WP(C)/29119/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/41378/2026	DR. Y TEJ KUMAR	PRAMOD RANJAN BEHERA	//
	WP(C)/29120/2026	VS	VS	0
		COLLECTOR, CUTTACK		//
340	D-WP(C)/39759/2026	SHAIK ILIYAS	RASHMI KANTA ACHARYA	//
	WP(C)/29121/2026	VS	VS	0

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341	D-WP(C)/41408/2026 WP(C)/29122/2026	MANAGING DIRECTOR, TPCODL, BHUBANESWAR PADMASINI PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
342	D-WP(C)/41500/2026 WP(C)/29123/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
343	D-WP(C)/39821/2026 WP(C)/29124/2026	CHAMPABATI BARIK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
344	D-WP(C)/41080/2026 WP(C)/29125/2026	RABINDRA KUMAR NATH VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
345	D-WP(C)/39831/2026 WP(C)/29126/2026	ANAPURNA BARIK VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
346	D-WP(C)/41485/2026 WP(C)/29127/2026	NATABAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
347	D-WP(C)/39451/2026 WP(C)/29128/2026	GAJENDRANATH SUBUDHI VS STATE OF ODISHA	VS	// 0 //
348	D-WP(C)/39900/2026 WP(C)/29129/2026	PUJA PRIYANSHI JENA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
349	D-WP(C)/41660/2026 WP(C)/29130/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
350	D-WP(C)/41692/2026 WP(C)/29131/2026	SAKHA DEENABANDHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
351	D-WP(C)/42067/2026 WP(C)/29132/2026	SANATAN PRADHAN VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //

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352	D-WP(C)/41945/2026 WP(C)/29133/2026	PRAVASINI SOHELA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
353	D-WP(C)/41680/2026 WP(C)/29134/2026	NAMITA SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
354	D-WP(C)/41571/2026 WP(C)/29135/2026	KUMARI SUBUDHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
355	D-WP(C)/41948/2026 WP(C)/29136/2026	BISWAJIT KUMBHAR VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
356	D-WP(C)/42071/2026 WP(C)/29137/2026	SADHUCHARAN GHADAI VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
357	D-WP(C)/39496/2026 WP(C)/29138/2026	BIDESI SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
358	D-WP(C)/41603/2026 WP(C)/29139/2026	SUNITA PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
359	D-WP(C)/41794/2026 WP(C)/29140/2026	BAGU @ BHAGU KHILLO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
360	D-WP(C)/42193/2026 WP(C)/29141/2026	ADEITA PARIDA @ ADEITA KU PARIDA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
361	D-WP(C)/42089/2026 WP(C)/29142/2026	M/S. MAA GANGESWARI FILLING STATION, JAMINIBINDHA, BHADRAK VS INDIAN OIL CORPORATION LTD.,MUMBAI	ARUN KUMAR BUDHIA VS	// 0 //
362	D-WP(C)/41694/2026 WP(C)/29143/2026	JYOTSHNA BARPANDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
363	D-WP(C)/41618/2026	SIDHA BARAHI SEEDS, GANJAM	SANTOSH KUMAR MAHANTY	//

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	WP(C)/29144/2026	VS	VS	0
		ORISSA STATE SEEDS CORPORATION LTD.,BHUBANESWAR		//
364	D-WP(C)/39613/2026	GOURANGA CHARAN SAHOO	SHASHI BHUSAN JENA	//
	WP(C)/29145/2026	VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/41872/2026	ALOK KUMAR PARIDA	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/29146/2026	VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/36812/2026	DOLAMANI BEHERA		//
	WP(C)/29147/2026	VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/42072/2026	SATRUGHNA CHAMPATI	SWAPNIL ROY	//
	WP(C)/29148/2026	VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/41656/2026	SARAT CHANDRA MAJHI	DEBABRATA RATH	//
	WP(C)/29149/2026	VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/42292/2026	UMESH KUMAR PATRO	SANGRAM JENA	//
	WP(C)/29150/2026	VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/40258/2026	UMAKANTA BARIK	CHANDRAKANTA NAYAK	//
	WP(C)/29151/2026	VS	VS	0
		THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, BALASORE		//
371	D-WP(C)/42137/2026	BIRASH SATAPATHY	RAMA KRISHNA BISOI	//
	WP(C)/29152/2026	VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/41739/2026	BASANTA GARNAIK	TUSAR KUMAR MISHRA	//
	WP(C)/29153/2026	VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/40787/2026	DILLIP KUMAR MOHANTY	SANGRAM JENA	//
	WP(C)/29154/2026	VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/42335/2026	KAMALA SAHU	SUSHANTA KUMAR JOSHI	//
	WP(C)/29155/2026	VS	VS	0

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375	D-WP(C)/41744/2026 WP(C)/29156/2026	STATE OF ODISHA BASANTI PRADHAN @ BEHERA VS	TUSAR KUMAR MISHRA VS	// // 0
376	D-WP(C)/40659/2026 WP(C)/29157/2026	STATE OF ODISHA ABDUL KADAR SHA VS	MAHESWAR MOHANTY VS	// // 0
377	D-WP(C)/42550/2026 WP(C)/29158/2026	STATE OF ODISHA SURATHA MIRDHA VS	GHANASHYAM BANJI VS	// // 0
378	D-WP(C)/42519/2026 WP(C)/29159/2026	STATE OF ODISHA M/S.BANSAL ENTERPRISES, KEONJHAR VS	SOUMYA JYOTI BISWAL VS	// // 0
379	D-WP(C)/42525/2026 WP(C)/29160/2026	THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK, ODISHA SANTOSH KUMAR PARIDA VS	AMITABH MISHRA VS	// // 0
380	D-WP(C)/41911/2026 WP(C)/29161/2026	STATE OF ODISHA JAMUNA MAHARANA VS	SANDHYA RANI PARIDA VS	// // 0
381	D-WP(C)/42500/2026 WP(C)/29162/2026	COLLECTOR, KHURDA BIGHNESH KUMAR NAYAK VS	AMITABH MISHRA VS	// // 0
382	D-WP(C)/42555/2026 WP(C)/29163/2026	STATE OF ODISHA BIJAY KUMAR MAHALI VS	KANANBALA ROY CHOUDHURY VS	// // 0
383	D-WP(C)/42522/2026 WP(C)/29164/2026	REGIONAL PROVIDENT FUND COMMISSIONER, EPFO G.NAGARJUN REDDY VS	AMITABH MISHRA VS	// // 0
384	D-WP(C)/42528/2026 WP(C)/29165/2026	STATE OF ODISHA U.AJAYA KUMAR DORA VS	AMITABH MISHRA VS	// // 0
385	D-WP(C)/42304/2026 WP(C)/29166/2026	STATE OF ODISHA DR. CHAITANYA KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/42613/2026 WP(C)/29167/2026	RASA KANTA GIRI @ RASA NANDA GIRI VS MINISTRY OF ROAD TRANSPORT AND HIGHWAY,BHUBANESWAR	ASHUTOSH MOHANTA VS	// 0 //
387	D-WP(C)/42631/2026 WP(C)/29168/2026	JAGABANDHU@JAGABANDHU MALLICK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
388	D-WP(C)/42523/2026 WP(C)/29169/2026	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
389	D-WP(C)/40995/2026 WP(C)/29170/2026	BIJAY KUMAR SETHI VS THE COMMISSIONER OF CT AND GST, ODISHA	DEBA PRASAD MISHRA VS	// 0 //
390	D-WP(C)/41913/2026 WP(C)/29171/2026	DR. NARAYAN PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
391	D-WP(C)/42504/2026 WP(C)/29172/2026	DEBASIS ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
392	D-WP(C)/42463/2026 WP(C)/29173/2026	PUNIT KUMAR MALLIA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
393	D-WP(C)/42524/2026 WP(C)/29174/2026	SK.RUMAN ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
394	D-WP(C)/42471/2026 WP(C)/29175/2026	BHABANI SANKAR SWAIN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
395	D-WP(C)/42521/2026 WP(C)/29176/2026	SOUMYARANJAN MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
396	D-WP(C)/42322/2026 WP(C)/29177/2026	KANHU CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
397	D-WP(C)/40330/2026	MANAS RANJAN BISOI	NITYANANDA BEHURIA	//

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	WP(C)/29178/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/42552/2026 WP(C)/29179/2026	NISCHINT MULTISERVICE PVT. LTD., BHUBANESWARKHURDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
399	D-WP(C)/41635/2026 WP(C)/29180/2026	HEMANTA KUMAR ROUT VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
400	D-WP(C)/41696/2026 WP(C)/29181/2026	MANAGING COMMITTEE OF MAHIMA GRAM PANCHAYAT HIGH SCHOOL, SUBARNAPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
401	D-WP(C)/41918/2026 WP(C)/29182/2026	JYOTSHNA MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
402	D-WP(C)/42323/2026 WP(C)/29183/2026	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
403	D-WP(C)/42535/2026 WP(C)/29184/2026	MADHU DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
404	D-WP(C)/41778/2026 WP(C)/29185/2026	BUDU HANTALA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
405	D-WP(C)/42324/2026 WP(C)/29186/2026	NABIN KISHOR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
406	D-WP(C)/42312/2026 WP(C)/29187/2026	TANKADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
407	D-WP(C)/41782/2026 WP(C)/29188/2026	NAKULA AYAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
408	D-WP(C)/42092/2026 WP(C)/29189/2026	SAI LAKSHYMI SHG SEVIKA SAMAJ, BHADRAK VS	SANDEEP RAJ PANDA VS	// 0

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409	D-WP(C)/42202/2026 WP(C)/29190/2026	STATE OF ODISHA TIKESWAR SET @ TIKESWAR SETH VS	RAMESH CHANDRA OJHA VS	// // ()
410	D-WP(C)/41556/2026 WP(C)/29191/2026	STATE OF ODISHA BASANT SWAIN VS	PRAFULLA CHANDRA DAS VS	// // ()
411	D-WP(C)/41907/2026 WP(C)/29192/2026	STATE OF ODISHA GIRIDHARI SAHOO VS	SANGRAM JENA VS	// // ()
412	D-WPCRL/26814/2026 WPCRL/123/2026	STATE OF ODISHA RABINDRA SAHOO VS	LAXMIKANTA BEHERA VS	// PIRAHAT P.S /167 /2026 ()
413	D-ABLAPL/26513/2026 ABLAPL/10417/2026	STATE OF ODISHA RAHUL BHOL VS	SUSANTA KUMAR BARAL VS	// BARAMBA /139 /2026 ()
414	D-ABLAPL/26634/2026 ABLAPL/10418/2026	STATE OF ODISHA RAJESH BEHERA VS	ASHOK KUMAR SAHOO VS	// KAMAKHYANAGAR /478 /2026 ()
415	D-ABLAPL/26800/2026 ABLAPL/10419/2026	STATE OF ODISHA SIBANARAYAN MISHRA VS	MANORANJAN DAS VS	// // ()
416	D-ABLAPL/26990/2026 ABLAPL/10420/2026	STATE OF ODISHA BALAMANI MAHAKUD VS	SK. ZAFARULLA VS	// //0 ADDL.SESSION JUDGE CUM SPL.JUDGE
417	D-ABLAPL/27007/2026 ABLAPL/10421/2026	STATE OF ODISHA SANKAR SAHU VS	DEEPTIRANJAN JENA VS	2(A)CC/0000029/2026 HINJILI /576 /2026 ()
418	D-ABLAPL/26769/2026 ABLAPL/10422/2026	STATE OF ODISHA AMOL SATPATHY @ ASISH KUMAR SATAPATHY VS	HARAPRASAD PANDA VS	// BHARATPUR PS /325 /2026 ()
419	D-ABLAPL/27074/2026 ABLAPL/10423/2026	STATE OF ODISHA BADAL KUMAR JENA @ BADAL JENA VS	SUJIT KUMAR SWAIN VS	// MANGALPUR /201 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/26417/2026 ABLAPL/10424/2026	MANOJ KUMAR SAHU @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	BHARATPUR PS /84 /2026 () //
421	D-ABLAPL/27079/2026 ABLAPL/10425/2026	SURENDRA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /530 /2026 () //
422	D-ABLAPL/27084/2026 ABLAPL/10426/2026	SUKANT MARTHI@SUKANTA MARTHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /395 /2026 () //
423	D-ABLAPL/26801/2026 ABLAPL/10427/2026	BASANTA KUMAR MUDUDLI VS STATE OF ODISHA	MANORANJAN DAS VS	KHARABEL NAGAR P.S. /580 /2026 () //
424	D-ABLAPL/26804/2026 ABLAPL/10428/2026	SATYABHAMA PRADHAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /202 /2026 () //
425	D-ABLAPL/26824/2026 ABLAPL/10429/2026	RABI DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BASELI SAHI PS /1 /2026 () //
426	D-ABLAPL/26882/2026 ABLAPL/10430/2026	BHUDEV NAIK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /229 /2026 () //
427	D-ABLAPL/26947/2026 ABLAPL/10431/2026	SHAKUNTALA MUDULI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /216 /2024 () //
428	D-ABLAPL/26936/2026 ABLAPL/10432/2026	SACHIKANTA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	GHASIPURA /315 /2023 () //
429	D-ABLAPL/27071/2026 ABLAPL/10433/2026	SK. ARIF VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /86 /2026 () //
430	D-ABLAPL/26937/2026 ABLAPL/10434/2026	CHINMAY SAHOO@SAHU VS STATE OF ODISHA	JAGADIP SAHOO VS	SIMULIA /317 /2026 () //
431	D-ABLAPL/27086/2026	RAJ KUMAR SATPATHY	BIJAY KUMAR BEHERA	CHANDAKA P.S. /344 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10435/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/27036/2026 ABLAPL/10436/2026	BAPINATH SHARMA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	KHARABEL NAGAR P.S. /223 /2025 () //
433	D-ABLAPL/24226/2026 ABLAPL/10437/2026	JAGA BAG VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /161 /2026 () //
434	D-ABLAPL/26059/2026 ABLAPL/10438/2026	SUBAL MIRDHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /218 /2026 () //
435	D-ABLAPL/26885/2026 ABLAPL/10439/2026	MOHAMMAD SHAHID @ MD. SHAHID VS STATE OF ODISHA	ABHISEK PRADHAN VS	RAJGANGPUR /492 /2026 () //
436	D-ABLAPL/26984/2026 ABLAPL/10440/2026	SRIKANTA MOHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /937 /2025 () //
437	D-ABLAPL/26985/2026 ABLAPL/10441/2026	BILASWAR BISOYI @ BILASWAR BISSOYII VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAWARANG 2(A)CC/0000302/2026
438	D-ABLAPL/27030/2026 ABLAPL/10442/2026	DANDAPANI BEHERA @ DAND VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	ASKA /436 /2026 () //
439	D-ABLAPL/27041/2026 ABLAPL/10443/2026	DIBYA DARSHAN BEHERA @ DIBYADARSHAN BEHERA VS STATE OF ODISHA	BIPLAB BEHERA VS	MANGALA BAG /316 /2026 () //
440	D-ABLAPL/26977/2026 ABLAPL/10444/2026	MANOJ KUMAR ROUL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
441	D-ABLAPL/26973/2026 ABLAPL/10445/2026	RAMIZ RAJA@BABLU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /276 /2026 () //
442	D-ABLAPL/26272/2026 ABLAPL/10446/2026	ABHIJIT DAS VS	ABHAS MOHANTY VS	BHADRAK TOWN /327 /2026 S.D.J.M.,BHADRAK(Bhadrak)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/27197/2026 ABLAPL/10447/2026	STATE OF ODISHA NIKHIL GOND VS	BIJAYA KUMAR RAGADA VS	GR/0001472/2026 JHARSUGUDA SADAR /298 /2026 ()
444	D-ABLAPL/27223/2026 ABLAPL/10448/2026	STATE OF ODISHA JUMMA KHAN @ MURSHID KHAN @ MUSIT KHAN VS	ADITI HOTA VS	// KAKATAPUR /295 /2026 ()
445	D-ABLAPL/27230/2026 ABLAPL/10449/2026	STATE OF ODISHA DIPTI MAYEE OJHA VS	KARUNAKAR GAYA VS	// JODA /247 /2026 ()
446	D-ABLAPL/27226/2026 ABLAPL/10450/2026	STATE OF ODISHA SAPAN GIRI VS	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /183 /2026 ()
447	D-ABLAPL/25581/2026 ABLAPL/10451/2026	STATE OF ODISHA AMITA SWAIN VS	SUBASH CHANDRA BEHERA VS	// SAMBALPUR VIGILANCE /77 /2019 ()
448	D-ABLAPL/26792/2026 ABLAPL/10452/2026	STATE OF ODISHA SAHIBA SAMANTARYA@SAHEEBA SAMANTARAY VS	BIJAYA KUMAR RAGADA VS	// LAXMISAGAR P.S. /533 /2025 ()
449	D-ABLAPL/26974/2026 ABLAPL/10453/2026	STATE OF ODISHA PARSURAM MAJHI VS	SRINIBASH SATAPATHY VS	// BHUBAN /391 /2026 ()
450	D-ABLAPL/26975/2026 ABLAPL/10454/2026	STATE OF ODISHA ANTARYAMI MAJHI VS	SRINIBASH SATAPATHY VS	// BHUBAN /391 /2026 ()
451	D-ARBP(ICA)/42530/2026 ARBP(ICA)/5/2026	STATE OF ODISHA OCL IRON AND STEELS LIMITED A PUBLIC LIMITED, SUNDARGARH VS OCEAN WINNER SHIPPING CO., LTD.	ABHISEK AGARWAL VS M/S SOUMYAJYOTI BISWAL,R.RAY,S.K.JAJODIA,S.SENAPATI,A.A.MISHRA,A.GURU,A.MISHRA	// // ()